

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO 605 OF 2019

BIRENDER SANGWAN APPLICANT
VERSUS
NORTH DELHI MUNICIPAL CORPORATION & ORSRESPONDENTS

INDEX

S.NO.	PARTICULARS	PAGE NOS.
1	ADDITIONAL AFFIDAVIT REGARDING FACTUAL AND ACTION TAKEN REPORT IN RESPECT TO IN PARA 7 OF THE APPLICATION AND IN THE NEWSPAPER CUTTINGS AND DOCUMENTS ANNEXED, INCLUDING ANNEXURE 6 ON BEHALF OF NORTH DELHI MUNICIPAL CORPORATION (NORTH DMC) IN COMPLIANCE OF THIS HON'BLE NGT ORDER DATED 06.03.2020	
2	ANNEXURE 'A' – PHOTOGRAPHS OF THE AREA	

Filed through

(PUJA KALRA)

Advocate on behalf of North DMC
430-431, 4th floor, Lawyers Chambers
Delhi High Court, New Delhi
Mobile: - 9312839323

Dated _____

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..... APPLICANT

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NORTH DELHI MUNICIPAL CORPORATION & ORS

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ADDITIONAL AFFIDAVIT REGARDING FACTUAL AND ACTION TAKEN REPORT IN RESPECT TO IN PARA 7 OF THE APPLICATION AND IN THE NEWSPAPER CUTTINGS AND DOCUMENTS ANNEXED, INCLUDING ANNEXURE 6 ON BEHALF OF NORTH DELHI MUNICIPAL CORPORATION (NORTH DMC) IN COMPLIANCE OF THIS HON'BLE NGT ORDER DATED 06.03.2020

I, Birender Kumar Sah, S/o Sh. Bajjnath Sah aged about 43 years presently working as Executive Engineer, North DMC having its office at 10th Floor, Dr. SPM Civic Centre, JLN Marg, New Delhi - 110002. The deponent above named, do hereby solemnly affirm and declare as under:-

That the deponent is presently working as Executive Engineer, North DMC, and well conversant with the facts of the present case based on the official records maintained as such and competent to depose thereto.

That this affidavit is being filed on the basis of information made available to me by the officers associated with the subject matter.

That the Hon'ble NGT vide order dated 06.03.2020 directed as under:-

- 1. Factual and action taken reports were sought from North Delhi Municipal Corporation, South Delhi Municipal Corporation and East Delhi Municipal Corporation with reference to the allegation of unscientific dumping of garbage on the roads in absence of any effective mechanism by the Municipal Corporations as per the provision of Solid Waste Management*

Rules, 2016 and constitutional obligation of the said Corporations under Article 243W read with Schedule XII to the Constitution.

2. *Accordingly, such reports have been filed giving the mechanism being adopted. The reports are general and there is no specific response to the instances where waste management is not properly taking place referred to in Para 7 of the application and in the newspaper cuttings and documents annexed, including Annexure-6. Let such information be furnished before the next date".*
3. That the para wise action taken report on referred to in para 7 of the application and in the newspaper, cuttings and documents annexed, including Annexure-6 is being submitted in continuation of previous affidavit filed before this Hon'ble NGT on 08.01.2020 as under:-

S.No.	Complaint made by petitioner through Newspaper	Action Taken Report by North DMC
	Newspapers cuttings given in Navbharat Times New Delhi – 23.12.2018	
1	Vasant Kunj :- Arjun Camp along, Bye Pass road from Mahipalpur, Vasant Kunj (Garbage/unauthorized dumping, causing foul smell on road)	Pertains to SDMC
2	Mangla Puri :- Bus Terminal, Near Palam, Raj Nagar, Sadh Nagar, Najafgarh (Dhalao Broken and garbage lying on road causing foul smell and creating traffic jams)	Pertains to SDMC

3	Rohini, Sector - 24	Red Light Signal issue, pertains to Delhi Traffic Police.
4	Vikas Nagar – (Problem regarding pits/holes etc. on a service road adjoining Najafgarh Drain)	Pertains to SDMC.
5	Hari Enclave (Garbage dumping in open plot & drain overflow)	North DMC has removed/cleaned the garbage from this area on regular basis and also de-silting the drains. Photographs of the same are annexed herewith as Annexure 'A'.
6	Bawana (Undulation/pits on road along the canal)	Pertains to I&FCD/ GNCTD.
7	Burari – Tomar Colony, Gali No. 2 (Garbage, Dumping in pond)	North DMC has removed/cleaned garbage from the adjoining area of pond on regular basis and the pond is under the jurisdiction of I&FCD/ GNCTD. Photographs of the same are annexed herewith as Annexure 'A'.
8	Photograph (Sector 24, Rohini)	Red Light Signal issue, pertains to Delhi Traffic Police.
9	Mahavir Enclave (Floating Plastic material in Drains)	Pertains to SDMC.
10	Moti Nagar – Road towards Punjabi Bagh (Garbage Dumping on road)	North DMC has removed/cleaned the malba from the said road. Photographs of the same are annexed herewith as Annexure 'A'.
11	Karan Vihar (Ongoing	Being a unauthorized colony,

	construction of 09 nos. of Gali on hold causing problems to locals due to lying of demolition waste and building material on site)	the matter pertains to GNCTD.
12	Prem Nagar – INA, Lodhi Road (Problem of Street Light has been solved)	Pertains to SDMC
13	Moti Nagar factories – Non Cleaning of Drains causing water to overflow on roads.	Road and Drain belong to PWD/GNCTD. The sewer line which belongs to DJB was blocked, now it is cleared and there is no overflow.
14	Paschim Vihar – Block A-2, Madir Park (Horticulture waste lying for over more than 2 months)	Horticulture waste has been cleared. Photographs of the same are annexed herewith as Annexure 'A'.
15	Khajuri Chowk – Pusta Road (Traffic jam removed)	Pertains to EDMC.



DEPONENT

VERIFICATION:

Verified at Delhi on this 7th day of July, 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.



DEPONENT

Point No. 5

To,
 The Sanitation Suptt,
 Rohini Zone, M.D.M.C.,
 EMS DEPTT,
 Dated: 07 July 2020.

SUB: IN RESPONSE TO THE COMPLAINT (NBT NEWS KIRARI) "A-Block
 HARI ENCLAVE-I" NEWS PAPER CUTTING VACANT PLOT DUMPING GARBAGE
 & OVER FLOW DRAINS.

Sir,

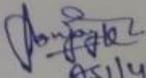
This is inform you that Complaint filed by news paper cutting regarding on empty plot. This is a private property actually since it is an empty plot the local people use this land for dumping garbage, No any swachhta karamcharis is use this land for dumping garbage over this plot: MCD Swachhta karamcharis are taking requested step to clear this vacant plot time to time & part of drainage system, Actually, there is no proper system in ward No-42 N & street & roads are also much below & pullies are dumped at standard level, which leads to the accumulating of water in the street & roads.

Inspite of all these problems of mcd swachhta karamcharis put their clean maximum efforts in recping the areas & their inspection is done on daily basis by the sanitation supervisor himself.

Mentioned Answer to the Complaint in ward No-42 N
 Hari Enclave-I. Kirari.

Report to be submitted please.

SS/RZ


 AS1/42 N
 07/07/2020.







Point No. 7

North Delhi Municipal Corporation
Ward No - 09N/CL2.

गौमर कालोनी वार्ड सं-09N Kamal Pur में तालाब स्थित है वह दिल्ली सरकार के अन्तर्गत आता है तथा रख-रखाव व सफाई का कार्य तालाब के अन्दर का दिल्ली सरकार के अन्तर्गत आता है तालाब में आस-पास के लोग पूजा सामग्री व कूड़ा तालाब में डाल देते हैं।

उपरोक्त दिल्ली नगर के एवटेंशन कर्मचारी समय-2 पर तालाब के बाहर से कूड़ा उठाते हैं तथा Auto Tipper के द्वारा भी कूड़ा उठवाया जाता है।

NDMR/H. B

07/07/2020
SS/CL2

1
07/07/2020
SI-09N



Point No. 10 & 13

This has the reference to orders passed by ^{Honble Court} the National Green Tribunal, Principal Branch vide application No. 605/2019, the para No. 10 & 13 which were stated as belongs to Mork mcd. For the above para's the current situation, it is to be stated as follows.

S.No.	Para		
1.	10	Moti Nagar Road towards Punjab Gharose Dumping on Road	(i) Since there is no garbage on the said Road as such there are some people dumped the garbage, but now all is under control, photo graphs are being attached for ready reference.
2.	13.	Moti Nagar facilities, non cleaning of drain causing water overflow on roads.	(ii) Now there is no overflow on the road; previously there was sewer line blocked which is belongs to DSB now it is cleared and the drain on the same road belongs to PWD, since there is no overflow.

SS/KB2

[Signature]

J
H. M. K. M.
19/9/20



Point No. 14



NORTH DELHI MUNICIPAL CORPORATION
(Office of the Sanitation Superintendent)
Department of EMS
KESHAV PURAM ZONE
A-1 BLOCK, Keshav Puram, New Delhi-110035



NO.SS/DEMS/KPZ/2020/_____

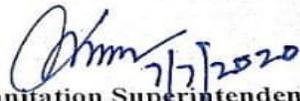
DATED:-

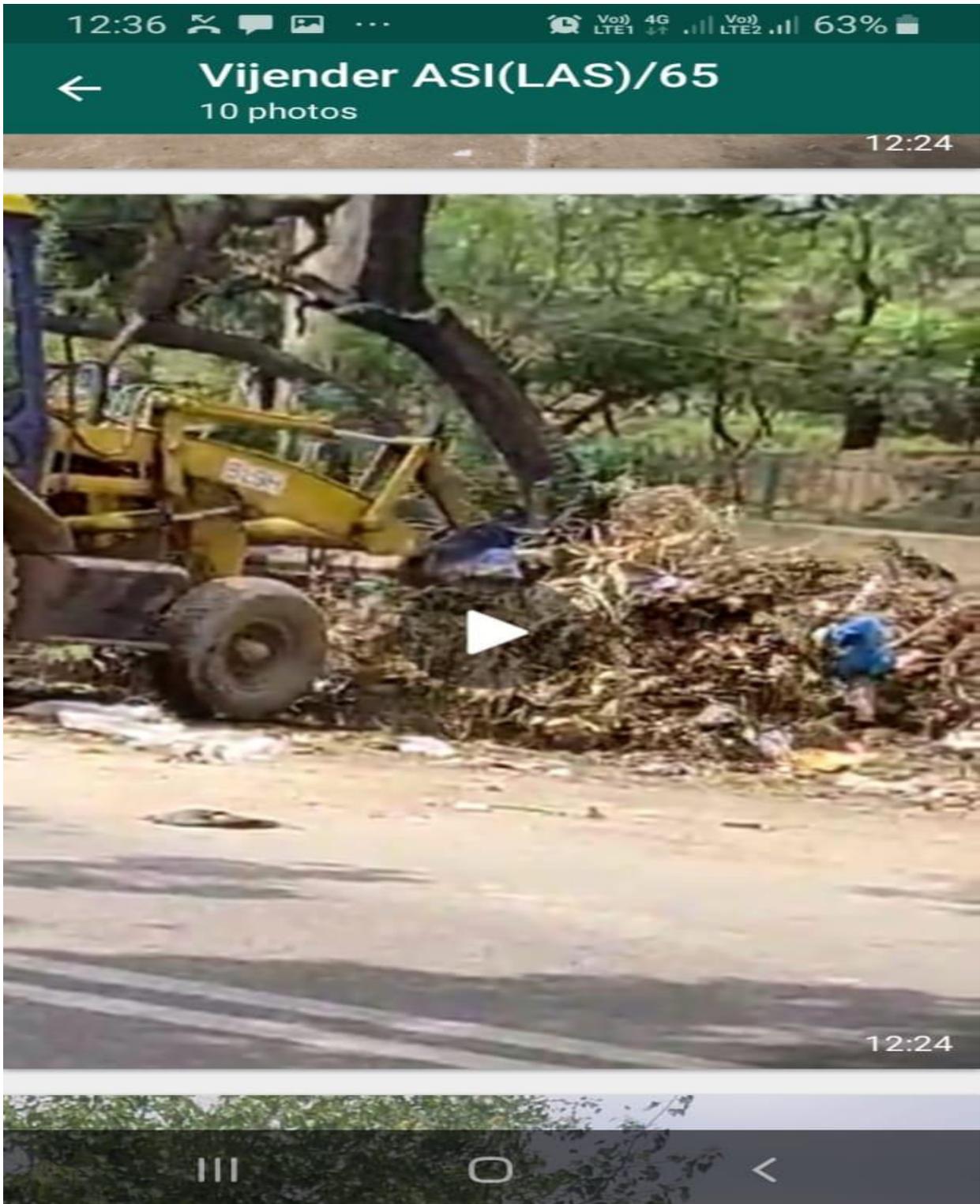
To,

**E.E. (DEMS) / HQ,
North DMC**

In reference of original application no. 605 of 2019 of National Green Tribunal, the reply is as under:-

S.No.	Complaint made by petitioner through Newspapers	Action Taken report by DEMS / K.P. Zone / North DMC
13	Paschim Vihar – Block A – 2, Mandir Park (Horticulture Waste lying for over more than 2 months.)	DEMS / KP Zone has removed / cleaned the Horticulture Waste from this area. Photograph of the same is attached herewith.


Sanitation Superintendent
DEMS/Keshav Puram Zone



Before



After